

C.P. (IB)-1692/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: Image Enterprises

v/s.

Hazel Mercantile Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

34. C.P. (IB)-1692/(MB/2018)

Both sides present. The counsel for the petitioner filed a Memo of withdrawal of this petition and the matter has already been settled between the parties. Accordingly, the petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)